

REvised (ADVOCATE NAME)
ITEM NO.17 Court 17 (Video Conferencing) SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9036/2013

DAMYANTI & ANR.

Appellant(s)

VERSUS

VED PRAKASH & ANR.

Respondent(s)

Date : 26-02-2021 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
[IN CHAMBER]

For Appellant(s) Mr. Anirudh Singh, Adv.
Mr. Wajahat Ansari, Adv.

Appellants-in-person

For Respondent(s) Mr. Samir Ali Khan, AOR

UPON hearing the counsel the Court made the following

O R D E R

Mr. Anirudh Singh, learned advocate appearing for the appellants submits that Mr. Dipesh Sinha, shall file Vakalatnama on behalf of the appellants.

Let such Vakalatnama be filed by 04.03.2021, thereafter the matter be listed before the appropriate Bench of this Court.

(NIRMALA NEGI)
COURT MASTER (SH)

(PRADEEP KUMAR)
BRANCH OFFICER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9036/2013

DAMYANTI & ANR.

Appellant(s)

VERSUS

VED PRAKASH & ANR.

Respondent(s)

Date : 26-02-2021 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
[IN CHAMBER]

For Appellant(s) Mr. Anirudh Singh, Adv.
Mr. Wajahat Ansari, Adv.

Appellants-in-person

For Respondent(s) Mr. Samir Ali Khan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Mr.Abhinav Singh, learned advocate appearing for the
appellants submits that Mr. Dipesh Kumar Sinha, shall file
Vakalatnama on behalf of the appellants.

Let such Vakalatnama be filed by 04.03.2021, thereafter the
matter be listed before the appropriate Bench of this Court.

(NIRMALA NEGI)
COURT MASTER (SH)

(PRADEEP KUMAR)
BRANCH OFFICER